

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH – COURT NO. I

SERVICE TAX APPEAL NO. 52983 OF 2016

(Arising out of Order-in-Appeal No. 295-298 (AK)ST/JPR/2016 dated 04 August, 2016 passed by the Commissioner of Customs & Central Excise (Appeals), Jaipur)

M/s S.P. Builders

Plot No. 2/1301, Kudi Bhagtasani Housing Board
JODHPUR (RAJ.)

.....Appellant

Versus

Commissioner of Central Excise

PWD Colony, Near Riktiya Bheruji Circle
JODHPUR – 342 001 (RAJ.)

.....Respondent

Date of Hearing : September 27, 2022

ORDER SHEET

The appeal is allowed. For order, see order of date in
Service Tax Appeal No. 52981 of 2016.

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(P.V. SUBBA RAO)
MEMBER (TECHNICAL)**